

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10-03-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/271/IB/2020
IN
PETITION NUMBER : CP/1361/IB/2018
NAME OF THE PETITIONER : Arumugam (RP) M/S Hamsini Foundation Pvt Ltd
NAME OF THE RESPONDENTS : Sureksha Asset reconstruction Ltd & 3 others
UNDER SECTION : Sec 31 of IBC, 2016

ORDER

Due to technical connectivity issue, matter is adjourned to **19.04.2021**.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

vs

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)